

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

ORIGINAL APPLICATION NO: 204/2003.

this, the 3rd day of June 2003.

HON. MR. A.K. MISRA MEMBER(A)

HON. MR. RAFIQ UDDIN MEMBER(J)

Anil Kumar Bali, aged about 45 years, son of Late Rajendra Kumar Bali, resident of II-25-C, Railway Barha Colony, Alambagh, District Lucknow.

....Applicant.

BY Advocate Shri Manish Jauhari.

VERSUS

1. Union of India, through General Manager (Northern Railway) Baroda House, New Delhi.
2. General Manager (Vigilance) Railway Board, New Delhi.
3. Divisional Railway Manager, Northern Railway Lucknow.
4. Senior Divisional Commercial Manager, Northern Railway Lucknow.

....Respondents.

BY Advocate Shri N.K. Agarwal.

ORDER (ORAL)

BY A.K. MISRA MEMBER(A)

By order dated 15th November 2002, as per Annexure No. 1, the applicant was suspended against which an appeal was filed by the applicant which was disposed of by the appellate authority by order dated 7th April 2003. The appellate authority has in the operative portion of the order observed

as under:-

"In view of the above, Sri A.K. Bali, HTTE/Lko is advised to attend immediately, alongwith his diary of duties for the last **six** months the room No. 521-A in Railway Board's Office for preliminary enquiry statement which is getting delayed badly and then his representation against suspension can be considered."

2. The learned counsel for the parties have been heard.
3. After hearing counsel for the parties, we dispose of this Original Application with the direction that the applicant shall attend the office of the Railway Board alongwith his diary of duties of the last six months as directed by the appellate authority latest by 20th June, 2003. The suspension order dated 15.11.2002 impugned in this O.A. shall stand ~~revoked~~ automatically on the date , the applicant attends the office of the Railway Board.
4. The O.A. is disposed of as above without any order as to costs.

D. A. J.
MEMBER(J)

A. H. M.
MEMBER(A)

LUCKNOW: DATED: 3.6.2003.

V.